

(a) whether a large number of non-officials have been allotted houses and flats by the Directorate of Estates ;

(b) whether a list of such allottees will be placed on Table of the House ; and

(c) whether a list of all such licencees whose rent arrears are over Rs. 1,000 on July 15, 1972 will be placed on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Closure of Tea Godown of Calcutta Port

2072. SHRI JYOTIRMOY BOSU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the tea godown of the Calcutta Port has been closed ;

(b) whether as a result of this closure, the port is incurring losses, at the rate of about Rs. 24 lakhs per year ;

(c) whether tea industry and tea exports have been adversely effected, if so, the circumstances under which the godown had to be closed ; and

(d) the steps, if any, being taken in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) M/a. Balmer, Lawrie & Co. Ltd., who used to function as public warehousemen for the tea trade, vacated the three tea warehouses of Calcutta Port Commissioners, one in October, 1971 and two in January, 1972.

(b) The Port Commissioners have lost rent on these warehouses at the rate of Rs. 25.14 lakhs per annum for the period during which they have been vacant.

(c) According to the Ministry of Foreign Trade the closing of these warehouses caused considerable inconvenience to the tea industry and the tea exporters but there has not been any decline in the exports of tea during the period that these warehouses were closed as

compared to the corresponding periods in the earlier two years.

(d) Till long term alternative arrangements are made, two of the three warehouses have been taken over by the Central Inland Water Transport Corporation Ltd., which is a Government of India Undertaking, with effect from 12th July, 1972. The third warehouse has been retained by the Port Commissioners for being let out for other purposes.

Pay Scales of Scientists Under Indian Council of Agricultural Research

2073. SHRI JYOTIRMOY BOSU : Will the Minister of AGRICULTURE be pleased to state :

(a) the pay scales of scientists under Indian Council of Agricultural Research, category-wise ;

(b) the method and principle of recruitment and promotion of scientists to higher posts ;

(c) whether the Government are considering to revise the pay-scales and change the rules and regulations relating to recruitment and promotion, and

(d) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-3389/72*]

(b) In accordance with the provisions of the Bye-laws of the Council, as approved by the Government of India, recruitment to all Class II and Class I Scientific posts is made on the basis of selection by open competition through advertisement on an all-India basis.

(c) and (d). No Sir. The general question of revising the pay-scales of Agricultural Scientists will be considered after the report of the Third Pay Commission relating to scientific employees of the Scientific Departments of the Government of India and the Government decisions thereon have become available. Similarly the general question of changing the present rules and regulations relating to recruitment and promotions to scientific posts, will be considered after the receipt of the report of the recently constituted I. C. A. R. Enquiry Committee.